

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11439-11440/2019

(Arising out of impugned final judgment and order dated 06-03-2019 in CN No. 444/2004 06-03-2019 in MS No. 35079/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SUKHDEO SINGH

Petitioner(s)

VERSUS

SOHAN LAL & ORS.

Respondent(s)

IA No. 153127/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 74106/2019 - EXEMPTION FROM FILING O.T.)

Date : 07-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Sudhir Naagar, AOR
MR. Dhirender Yadav, Adv.
Mr. Mohit Singh, Adv.

For Respondent(s)

Mr. Dushyant Parashar, AOR
Mr. Dinesh Pandey, Adv.
Mr. Manu Parashar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time to file reply affidavit, as prayed, is granted.

List these matters after two weeks.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)